

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION No. 907
TO BE ANSWERED ON-11/02/2025**

HIGHER TFR IN POPULOUS STATES

907. SHRI TIRUCHI SIVA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has assessed the causes of Total Fertility Rate (TFR) being persistently higher in select populous States;
- (b) if so, the details thereof;
- (c) whether any State-specific targeted interventions are being considered to tackle the challenges of family planning programs in addressing socio-economic disparities nationwide; and
- (d) whether Government intends to study and apply successful approaches from low-TFR States to the States where progress has been slower if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT ANUPRIYA PATEL)**

(a) to (d) India has achieved a Total Fertility Rate (TFR) of 2.0 as per National Family Health Survey (NFHS-5) 2019-21, in 31 States/UTs, with a decline in TFR from NFHS-4 to NFHS-5 across the country. This is aligned with the National Population Policy, 2000 and National Health Policy, 2017.

The Government focuses on achieving and maintaining replacement levels of fertility by raising awareness about healthy timing and spacing of pregnancies for the well-being of mother and child, ensuring the availability of family planning services, and approving the budgets proposed by States and Union Territories in the Programme Implementation Plan (PIPs) based on their specific needs to manage fertility.

Various schemes implemented by the Government under Family Planning programme are given below:

- i. **Expanded Contraceptive Choices**, comprising of Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, Intrauterine Contraceptive Device (IUCD) and Sterilization are provided to the beneficiaries. The Contraceptive basket has been expanded with new contraceptives, namely Injectable contraceptive MPA (Antara Programme) and Centchroman (Chhaya).

ii. **Mission Parivar Vikas** is implemented in seven high-focussed states and six North-Eastern states to improve access to contraceptives and family planning services.

iii. **Compensation scheme for sterilization acceptors**, is provided to beneficiaries to compensate for the loss of wages incurred.

iv. **Post-pregnancy contraception** in the form of Post-Partum Intrauterine Contraceptive Device (PPIUCD), Post-Abortion Intrauterine Contraceptive Device (PAIUCD), and Post-partum Sterilization (PPS) is provided to beneficiaries.

v. **‘World Population Day Campaign’ and ‘Vasectomy Fortnight’** are observed every year to boost awareness on Family Planning and service delivery across all States/ Union Territories.

vi. **Home Delivery of Contraceptives Scheme by ASHAs.**

vii. **Family Planning Logistics Management Information System (FP-LMIS)** is in place for the management of family planning commodities at all levels of health facilities.
